

Remote Sensing Application Centre

7725. SHRISANAT KUMAR MANDAL:

Will the PRIME MINISTER be pleased to state:

(a) whether Govt. propose to set up any Remote Sensing Application Centre in West Bengal;

(b) if so, the details thereof;

(c) the estimated capital outlay involved in setting up such a Centre; and

(d) what facilities and assistance is proposed to be made available to the Government of West Bengal for setting up such a Centre in that State?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The Government has already set up a major Regional Remote Sensing Service Centre (RRSSC) at Kharagpur, which is one of the five such Centres set up in the country. Additionally, the West Bengal Government has already approved the setting up of a State Remote Sensing Centre under its Department of Science & Technology.

(b) The Regional Remote Sensing Service Centre at Kharagpur has a very large image processing set up to assist the remote sensing usage in the region. The West Bengal State Remote Sensing Application Centre will use space remote sensing technology specially to deal with mapping and monitoring of natural resources of the State.

(c) The capital outlay for the RRSSC at Kharagpur is Rs. 2.00 crores. The estimated capital outlay for setting up a State Remote Sensing Centre towards technical facilities like visual equipments for interpretation of satellite data, cartographic equipment,

medium level image processing system is around Rs. 60.00 lakhs.

(d) Department of Space (DOS) as the nodal agency for establishment of National Natural Resources Management System (NNRMS) in the country provides:

- Necessary technical guidance
- on-the-job training where requested for; and
- Financial Support subject to a maximum of Rs. 20.00 lakhs depending upon the matching contribution from the State Government

So far, the Department of Space has already provided to the West Bengal Government a grant of Rs. 10.00 lakhs for the setting up of the State Remote Sensing Centre.

Loss During Launching of INSAT-1D

7726. SHRI SHANTARAM POTDUKHE: Will the PRIME MINISTER be pleased to state:

(a) whether the spacecraft INSAT-1D which was transported to FAC, Palo Alto for rework has since been received back;

(b) if so, the estimated expenditure incurred on its recovery;

(c) whether the validity tests at subsystem levels and certain spacecraft all-up tests for essentially checking the overall spacecraft performance have since been conducted as per the test plan; if so, the outcome thereof;

(d) when the spacecraft has been or is likely to be shipped to the launch base; and

(e) when is it likely to be launched?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE. (DR. RAJA RAMANNA): (a) The INSAT-1D spacecraft which was brought back to Ford Aerospace Corporation (FAC), Palo Alto from the launch pad for repair in June, 1989 has since been repaired, fully retested and shipped back to the launch site in April, 1990.

(b) The repair work is the responsibility of the spacecraft contractor with no cost to the Department of Space (DOS)

(c) Yes, Sir. The spacecraft has been subjected to acceptance level tests and has successfully passed these tests. The tests have validated the flight worthiness of the spacecraft.

(d) The INSAT-1D spacecraft has been shipped to the launch site on 12th April, 1990. It has arrived at the launch site and launch preparations are going on.

(e) INSAT-D launch is scheduled for June, 1990.

[*Translation*]

Announcement of Results of Examinations/Interviews by U.P.S.C.

7727. SHRI R.L.P. VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that result of the Examinations interviews conducted by the U.P.S.C. are announced very late;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to declare the results of examinations/interviews in time?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (c).

Results of various examinations/interviews conducted by the Union Public Service Commission are normally declared by them within a reasonable period of time. However, marginal delays sometimes take place on account of the volume of work handled by the Commission at different points of time. A constant watch is kept by the commission on the progress of work relating different examinations/interviews and efforts are made to minimise the time lag between various stages of work and to eliminate delays.

[*English*]

Vehicular Pollution

7728. SHRI YASHWANTRAO PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of centres opened in Delhi for checking of the pollution limit laid down in Motor vehicles Act and issue of certificates to various kinds of vehicles;

(b) whether these centres are adequate for a large number of motor vehicles in Delhi; and

(c) if not, the measures taken to make adequate arrangements to cope with magnitude of work?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILMANI ROURAY): (a) In Delhi, there are 7 static 12 mobile teams of the Directorate of Transport in operation for issuing certificates and indicating the emission levels of vehicles.

(b) and (c). No. Sir. The Delhi Administration has been requested to establish additional centres.